

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
5	23.6.94.	<p>Applicant's counsel, Mr. Deepak Misra submitted that the applicant does not want to proceed with in this case any further and permission be accorded to withdraw this original application.</p> <p>2. After hearing Mr. Deepak Misra, learned counsel for the applicant and Mr. Ashok Misra, learned Senior Standing Counsel (Central), it is directed that the applicant is permitted to withdraw the application. It is further directed that the applicant may join in the new place of posting on or before 10th July, 1994.</p> <p>3. This application is accordingly disposed of as withdrawn.</p>	<p>4/6/94</p> <p>By Vice-Chairman Member (Admn.)</p> <p>Received a free copy of order dated 23.6.94 Atul Birla She 27/6/94</p> <p>Recd Copy Atul Birla 80 Sc 29/6/94</p>